

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:745
ANSWERED ON:27.02.2015
VETERANS COMMISSION
Karunakaran Shri P.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to constitute a Veterans Commission;
- (b) if so, the details thereof along with the proposed mandate and the powers of the Commission;
- (c) whether the Commission shall be a statutory authority; and
- (d) the funds allocated for the setting up of the Veterans Commission during the year 2014-2015?

Answer

MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

- (a) to (c): In pursuance of Hon'ble President's statement made in the joint session of parliament on 9th June, 2014, regarding Government's decision to appoint a Veterans Commission, the National Commission for Ex-Servicemen Bill, 2015 has been drafted in order to set up the National Commission for Ex-Servicemen. The comments of Department of Legislative Affairs have been obtained on the Bill and the follow-up action is being taken in accordance with the guidelines / procedure laid down for legislative proposals to set up such Bodies.
- (d) No funds have been allocated so far for setting up the Veterans Commission for 2014-15.